

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/6741/2020

This the 06th day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

N. Akhter

.....Applicant

(Advocate:- Mr. M M Dar-Not Present)

Versus

1. U.T. of Jammu and Kashmir & orsRespondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G)

**ORDE R
[ORAL]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

This T.A. (TA No. 62/6741/2020) is referable to SWP No. 2094 of 2013 and pertains to Anganwadi Worker. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun